ITEM NO.47 COURT NO.1 SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.65/2023

P Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date: 23-01-2023 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Dr. Amit Mishra, Adv.

Mr. Rahul Sharma, Adv.

Mr. Rahul Sharma, AOR

For Respondent(s) Mr. Tushar Mehta, SG

Ms. Aishwarya Bhati, ASG

Mr. Saurabh Mishra, Adv.

Mr. Kanu Agrawal, Adv.

Mr. Mayank Pandey, Adv.

Mr. Gurmeet Singh Makker, Adv.

UPON hearing the counsel the Court made the following O R D E R

1 The Medical Board constituted at All India Institute of Medical Sciences has submitted its report dated 20 January 2023.

- 2 A copy of the report has been shared with counsel for the petitioner.
- 3 Counsel for the petitioner states that the further hearing may be posted to a date after 28 January 2023 since the petitioner is appearing for her examinations.
- 4 Having regard to the contents of the report, we have requested Ms Aishwarya Bhati, Additional Solicitor General to interact with the petitioner as an officer of the Court and to guide her appropriately.
- 5 The team of doctors at AIIMS has suggested that the petitioner may consult the Psychiatry OPD at AIIMS for counseling.
- 6 List the Petition on 2 February 2023

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar